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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 12/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI  
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	NAREEN KUMAR MURTHI G.V. MOHAN KUMAR	counsel for Petitioner	

**ORDER**

Counsels representing both the parties present and prayed for time to make submissions stating that the senior counsels could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 13.07.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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